

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 15<sup>th</sup> APRIL, 2024, 10:30 A.M.**

TP No. 255/CTB/2019(CP(IB) No. 593/KB/2017), IA (IB) No. 43/CB/2023,  
 IA (IB) No. 124/CB/2023, IA (IB) No. 313/CB/2023, IA (IB) No. 69/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	State Bank of India -Vs- Costal Projects Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. S. K. Acharya, Adv.  
 Mr. A. Agarwal, Adv.  
 Ms. J. Joshi, Adv.  
 Ms. J. Sahoo, Adv.  
 Mr. S. Agarwal, Adv.

— IAs 43/23 &  
 124/23

For Respondent (s)

Ms. Anuradha Bisani, Liq. } IA 124/23 & 43/23  
 Mr. S. K. Acharya, Adv.  
 Mr. A. Agarwal, Adv.  
 Ms. J. Joshi, Adv.  
 Ms. J. Sahoo, Adv.  
 Mr. S. Agarwal, Adv.

— IA 313/23

**ORDER**

**IA (IB) No. 43/CB/2023:**

Ld. Counsel Mr. Saswat K. Acharya appears for the applicant/Liquidator. Ld. authorised representative CS Anuradha Bisani appearing for respondent i.e., Lanco Infratech Ltd. At the request of the applicant counsel to file response to the memo filed by the respondent, matter adjourned to 07.05.2024.

**IA (IB) No. 124/CB/2023:**

This application has been filed under Section 33 (5) of IBC, 2016 for seeking leave to initiate arbitration proceedings. Both sides counsel present. List the matter on 07.05.2024.

**IA (IB) No. 313/CB/2023:**

Ld. Counsel Mr. Anoop Mishra appears for the applicant. Ld. Counsel Mr. Saswat K. Acharya appears for the respondent/Liquidator. Applicant counsel represented that he already filed condone delay petition. List the matter on 07.05.2024.

Sd

Sd

**IA (IB) No. 69/CB/2024:**

This application is wrongly listed on board today. In fact, this application is disposed of on 18.03.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**